

Financial help for Industries in Kerala

162. SHRI C. K. CHANDRAPPAN:
SHRI C. JANARDHANAN:

Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether Government are aware of the scheme of Kerala State Industrial Ministry of setting 10,000 industries in Kerala with the available raw materials and man power; and

(b) if so, whether Central Government have extended its financial help for this industrial development in Kerala?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURIA): (a) and (b). In their Plan proposals submitted to the Planning Commission, the State Government have indicated a target of setting up 10,500 industrial units during the Fifth Plan. Of these, 500 were set up during 1974-75, the likely achievement for 1975-76 is stated to be 1,000 units and the target for 1976-77 to be 2,000 units. The State Government have furnished their financial requirements on the basis of these targets. The overall size of the State Plan will be finalised by the Planning Commission after discussions with the State Government.

Peace Efforts in Nagaland

163. SHRI C. K. CHANDRAPPAN:
Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether an era of peace will soon dawn on Nagaland as the current peace efforts are going on the right direction; and

(b) whether the 'Federal Government' have agreed that Mr. Phizo could lead the Naga delegation to solve the Naga problem with the Centre within the ambit of the Indian Constitution?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b). An Agreement was reached at Shillong on the 11th November, 1975 with the following duly authorised representatives of the Naga Underground:—

1. Shri I. Temjenba
2. Shri S. Dahru
3. Shri Veeniyi
4. Shri Z. Ramyo
5. Shri M. Assa
6. Shri Kevi-Yallay

The Agreement reads as follows:—

(i) The representatives of the underground organisations conveyed their decision, of their volition, to accept, without condition, the Constitution of India:

(ii) It was agreed that the arms, now underground, would be brought out and deposited at appointed places. Details for giving effect to this agreement will be worked out between them and representatives of the Government, the Security Forces and the members of Liaison Committee:

(iii) It was agreed that the representatives of the underground organisations should have reasonable time to formulate other issues for discussions for final settlement.

The implementation of the Agreement is progressing satisfactorily.

Mirage Fighters

164. SARDAR SWARAN SINGH
SOKHI:

SHRI RAJDEO SINGH:

Will the Minister of DEFENCE be pleased to state:

(a) whether Government have decided to buy Mirage fighters from

France and propose to set up a Mirage Complex with the help of France; and

(b) if so, the facts thereof?

THE MINISTER OF DEFENCE (SHRI BANSI LAL): (a) and (b). It is not in the public interest to disclose the information asked for.

Thefts of Uranium in Bihar and Andhra Pradesh

165. SARDAR SWARAN SINGH SOKHI: Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether thefts of uranium are still taking place at Jaduguda in Bihar and at Uranium Plant at Hyderabad, Andhra Pradesh; and

(b) if so, what action has been taken by Government?

THE PRIME MINISTER, MINISTER OF PLANNING, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI): (a) No, Sir.

(b) Does not arise.

Production of Uranium

166. SARDAR SWARAN SINGH SOKHI: Will the Minister of ATOMIC ENERGY be pleased to state

(a) whether the uranium produced in our country could be marketed in the world at competitive rates, and

(b) whether India has become self sufficient in the production of Uranium and is in a position to export the same to earn handsome foreign exchange?

THE PRIME MINISTER, MINISTER OF PLANNING, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI): (a) and (b). The uranium in India is produced at a competitive

rate compared to international prices, but as it is needed for meeting our requirements, the question of export does not arise at present.

National Marketing Organisation for Small Scale Industries

167. SHRI PRABODH CHANDRA:

SHRI M. RAM GOPAL REDDY:

Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether Government propose to set up national marketing organisation to assist small scale industries; and

(b) if so, the salient features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. P. SHARMA): (a) and (b). The question of setting up an organisation to promote and assist small scale industries in marketing their products is under the consideration of Government.

पांचवीं योजना तैयार करना

168. श्री रामावतार शास्त्री : क्या योजना मंत्री यह बताने की कृपा करेंगे कि

(क) क्या सरकार ने पांचवीं पंच-वर्षीय योजना तैयार करने का विचार न्याय दिया है ; और

(ख) यदि नहीं, तो अब तक उसे तैयार न करने के क्या कारण हैं ?

योजना मंत्रालय में राज्य मंत्री (श्री आई० के० गुजराल) : (क) जी, नहीं ।